

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/44936/2025 ARBA/41/2025	M/S. VARSHA CONSTRUCTION, CHHATISGARH VS CENTRAL MINE PLANNING AND DESIGN INSTITUTE LTD., RANCHI	NILAKANTHA JUJHARSINGH VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) Arbp/0000008/2024
2	D-BLAPL/37939/2025 BLAPL/13217/2025	DEBENDRA MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /246 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000299/2025
3	D-BLAPL/38417/2025 BLAPL/13218/2025	AMIYA KUMAR MOHANTY @ AMIYA RANJAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /968 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000070/2025
4	D-BLAPL/37209/2025 BLAPL/13219/2025	NANDA NANDU @ NANDA YASMANT VS STATE OF ODISHA	T.NARAYANA MURTY VS	SUNKI /45 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000100/2025
5	D-BLAPL/38144/2025 BLAPL/13220/2025	CHINTAMANI SINGH VS STATE OF ODISHA	SAROJ KUMAR BEHURA VS	CHAMPUA /236 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000076/2025
6	D-BLAPL/38293/2025 BLAPL/13221/2025	RANJAN MALLICK @ RANJNA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000094/2025
7	D-BLAPL/38583/2025 BLAPL/13222/2025	SK MUSTAKUDDIN VS STATE OF ODISHA	SIMSON JENA VS	KHARABEL NAGAR P.S. /334 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001408/2025
8	D-BLAPL/38470/2025 BLAPL/13223/2025	SATISH YADAV VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000034/2025
9	D-BLAPL/38474/2025 BLAPL/13224/2025	RAJESH BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /101 /2018 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000049/2018
10	D-BLAPL/36641/2025 BLAPL/13225/2025	BABU @ LAXMIDHAR BEHERA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BANGRIPOSI /308 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001070/2025
11	D-BLAPL/36960/2025 BLAPL/13226/2025	PRAMOD KAR VS STATE OF ODISHA	DEBASISH SAMAL VS	SUNDARGARH TOWN /433 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000143/2024

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12	D-BLAPL/37910/2025 BLAPL/13227/2025	ASHISH KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHANDAGIRI P.S. /834 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002174/2024
13	D-BLAPL/38483/2025 BLAPL/13228/2025	NILAMANI SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /246 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002121/2025
14	D-BLAPL/38058/2025 BLAPL/13229/2025	DEBA KALET VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BELPAHAR /149 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000147/2024
15	D-BLAPL/38373/2025 BLAPL/13230/2025	CHOTU @ MANOJ SETHY VS STATE OF ODISHA	SIBA RANJAN POLEI VS	CHATRAPUR /131 /2017 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000064/2025
16	D-BLAPL/38472/2025 BLAPL/13231/2025	RAKESH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /356 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000127/2025
17	D-BLAPL/38380/2025 BLAPL/13232/2025	ANUJ KUMAR SHAW @ PAPU @ AKASH VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	AINTHAPALI /5 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000141/2025
18	D-BLAPL/38418/2025 BLAPL/13233/2025	MUNSEER AHAMMED P @ MUNSEER AHAMMAD P VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.R.P.S. (BALANGIR) /40 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000033/2025
19	D-BLAPL/36216/2025 BLAPL/13234/2025	SUBRAT BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000049/2025
20	D-BLAPL/37619/2025 BLAPL/13235/2025	MUNA PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	KUMBHARAPARA /338 /2025 S.D.J.M.,PURI(Puri) GR/0000844/2025
21	D-BLAPL/38408/2025 BLAPL/13236/2025	ABHI BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /241 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001289/2025
22	D-BLAPL/38139/2025 BLAPL/13237/2025	NARESH MAHANTA @ MOHANTA @ CHANDAN VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	KEONJHAR TOWN /471 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000088/2024
23	D-BLAPL/38468/2025	ARUN KUMAR TRIPATHY	SANJIT MISHRA	PURI TOWN /498 /2025

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	BLAPL/13238/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri) GR/0001213/2025
24	D-BLAPL/37646/2025 BLAPL/13239/2025	SITARANI PATTAYAT @ SMT. SITARANI PATTAYAT VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BALASORE VIGILANCE /17 /2025 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000005/2025
25	D-BLAPL/38485/2025 BLAPL/13240/2025	SK. NASIMUDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /445 /2024 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000004/2025
26	D-BLAPL/38355/2025 BLAPL/13241/2025	KABIRAJ RAUT @ ROUT VS STATE OF ODISHA	BHARAT JALLI VS	CHITRAKONDA /100 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000092/2024
27	D-BLAPL/38486/2025 BLAPL/13242/2025	JITENDRA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PAHALA /191 /2025 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000302/2025
28	D-BLAPL/38489/2025 BLAPL/13243/2025	MOHAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /400 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000935/2025
29	D-BLAPL/38532/2025 BLAPL/13244/2025	PABITRA JAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000082/2025
30	D-BLAPL/38534/2025 BLAPL/13245/2025	UTTAM MALİK @ UTTAM KUMAR MALİK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PATTAMUNDAI MODEL /371 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTANAJAR GR/0000813/2025
31	D-BLAPL/37318/2025 BLAPL/13246/2025	P. KALIA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	BALIAPANDA /148 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000173/2024
32	D-BLAPL/37574/2025 BLAPL/13247/2025	RAHUL MAHANTA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /174 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000054/2025
33	D-BLAPL/38434/2025 BLAPL/13248/2025	SAMARESH RANJAN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	EOW,BHUBANESHWAR /14 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BELAGARH GR/0000005/2025
34	D-BLAPL/38277/2025 BLAPL/13249/2025	SHIBA BHUMIJ VS	BIRAJA PRASANNA DAS VS	BONAI /187 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH

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35	D-BLAPL/38414/2025 BLAPL/13250/2025	STATE OF ODISHA BISHNU BEHERA VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	Spl/0000103/2024 VIGILANCE PS (BERHAMPUR) /17 /2025 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000005/2025
36	D-BLAPL/38540/2025 BLAPL/13251/2025	KAMALA KUMARI PATASANI @ KAMALINI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /209 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000701/2025
37	D-BLAPL/38421/2025 BLAPL/13252/2025	SK SAIPHULA KHAN @ SK. SAIFUL @ SAIFULLA KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIGIRIA /231 /2022 J.M.F.C.,TIGIRIA(Cuttack) CT/0000222/2022
38	D-BLAPL/38508/2025 BLAPL/13253/2025	AJIT KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025
39	D-BLAPL/38510/2025 BLAPL/13254/2025	SANTOSH SAHU @ JUPITER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /756 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000859/2025
40	D-BLAPL/38516/2025 BLAPL/13255/2025	J.PRAKASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /273 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000344/2025
41	D-BLAPL/38542/2025 BLAPL/13256/2025	S. VENKETESH VS STATE OF ODISHA	MANORANJAN PADHY VS	MALKANGIRI /280 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000349/2025
42	D-BLAPL/38518/2025 BLAPL/13257/2025	BUDHADEV TANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000086/2025
43	D-BLAPL/37965/2025 BLAPL/13258/2025	AJAY @ AJAY CHOUDHURY VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2022
44	D-BLAPL/38546/2025 BLAPL/13259/2025	BAPUNU MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /202 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000240/2024
45	D-BLAPL/38225/2025 BLAPL/13260/2025	BASANTI BHATTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /301 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000139/2025

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46	D-BLAPL/38390/2025 BLAPL/13261/2025	PRASANTA @ PRASANT @ PRASHANTA GAANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /417 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001409/2025
47	D-BLAPL/38567/2025 BLAPL/13262/2025	DOLI @ KUMUDINI SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /43 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000005/2025
48	D-BLAPL/37930/2025 BLAPL/13263/2025	RADHAKANTA SAHOO @ BIJAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHANDAGIRI P.S. /832 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000694/2025
49	D-BLAPL/37924/2025 BLAPL/13264/2025	TUKUNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHANDAGIRI P.S. /832 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000694/2025
50	D-BLAPL/33571/2025 BLAPL/13265/2025	SRITAM NAG @ SRITTAM VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	TARBHA /108 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000007/2024
51	D-BLAPL/38475/2025 BLAPL/13266/2025	RAJESH DUBEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamas) 2(A)CC/0000034/2025
52	D-BLAPL/38186/2025 BLAPL/13267/2025	LACHHAMAN SINGH @ BEDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SUBALAYA /135 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000014/2023
53	D-CMP/51604/2025 CMP/2009/2025	RABI @ RABINDRA TARAI VS KHULANA PANDA	SUMIT KUMAR MOHANTY VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap) CMA/0000051/2022
54	D-CMP/50005/2025 CMP/2010/2025	TADITBALA PATTNAIK VS SHANTILATA PATTNAIK	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka) CS/0000072/2025
55	D-CMP/50760/2025 CMP/2011/2025	REMESH CHANDRA JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr) IA/0000447/2025
56	D-CMP/51063/2025 CMP/2012/2025	AKSHAYA KUMAR NAYAK VS ASUTOSH SAMANTARAY	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jag) CS/0000065/2020
57	D-CMP/51147/2025	BHAGYARATHI @ BHAGIRATHI MAHAKUD	SURYASNATA MOHAPATRA	//

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	CMP/2013/2025	VS NABA KUMAR SAHU	VS	DISTRICT & SESSIONS JUDGE,BOUDH(CVREV/0000002/2025
58	D-CMP/51356/2025 CMP/2014/2025	NETRA KUMAR RANA VS DURYODHAN DHARUA	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir)CMA/0000008/2025
59	D-CMP/51152/2025 CMP/2015/2025	DIBYALOCHAN NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// DISTRICT & SESIONS JUDGE,BHUBANE
60	D-CMP/48302/2025 CMP/2016/2025	RUKMINI SAHU VS KALIA SAHU	BIBHUTI BHUSAN MISHRA (2) VS	// CIVIL JUDGE (SD) CUM ASJ AT SOHELA
61	D-CONTC/50021/2025 CONTC/6000/2025	SATNAM SINGH VS UDAY A.KAOLE, CHAIRMAN CUM MD, MCL., SAMBALPUR	ADV. VS	// ()
62	D-CONTC/50030/2025 CONTC/6001/2025	ANANTA CHARAN BEHERA VS BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// ()
63	D-CONTC/51352/2025 CONTC/6002/2025	KAINTARA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY(PACS), KAINARA VS DR.NRUPARAJ SAHU, COLLECTOR,SUBARNAPUR	ADV. VS	// ()
64	D-CONTC/49434/2025 CONTC/6003/2025	LABAKUSHA HIGH SCHOOL,KEONJHAR VS DR.N.THIRUMALA NAIK,IAS, PRINCIPAL SECY. TO GOVT, SCHOOL AND MASS EDUCATION DEPT.,ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
65	D-CONTC/50019/2025 CONTC/6004/2025	MADAN MOHAPATRA VS ARAVIND AGRAWAL,IAS,PRINCIPAL-SECRETARY TO GOVERNMENT IN THE DEPARTMENT OF HIGHER EDUCATION,ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
66	D-CONTC/50020/2025 CONTC/6005/2025	SANJUKTA SAHU VS ARAVIND AGRAWAL,IAS,PRINCIPAL-SECRETARY TO GOVERNMENT IN THE DEPARTMENT OF HIGHER EDUCATION,ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
67	D-CONTC/50811/2025 CONTC/6006/2025	SUDHIR KUMAR NATH VS ASWATHY S.,IAS,PRINCIPAL SECRETARY TO GOVERNMENT, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA	ADV. VS	// ()
68	D-CONTC/51298/2025 CONTC/6007/2025	JAGANNATH REDDY VS	ADV. VS	// ()

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69	D-CONTC/51300/2025 CONTC/6008/2025	SANJAY KUMAR SINGH, I.A.S,PRINCIPAL SECRETARY TO GOVT. WORKS.DEPARTMENT, GOVT. OF ODISHA, BANSIDHAR MOHARANA VS	ADV. VS	// // ()
70	D-CONTC/51301/2025 CONTC/6009/2025	SANJAY KUMAR SINGH,I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA, KRUSHNA CHANDRA OJHA VS	ADV. VS	// // ()
71	D-CONTC/51303/2025 CONTC/6010/2025	SANJAY KUMAR SINGH,I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA D.BALARAM REDDY VS	ADV. VS	// // ()
72	D-CONTC/51304/2025 CONTC/6011/2025	SANJAY KUMAR SINGH,IAS,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA, KANHU SRICHANDAN VS	ADV. VS	// // ()
73	D-CONTC/51305/2025 CONTC/6012/2025	SANJAY KUMAR SINGH, IAS,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA, DURGA PRASAD PATTAJOSHI VS	ADV. VS	// // ()
74	D-CONTC/51306/2025 CONTC/6013/2025	SANJAY KUMAR SINGH, I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA BHJAMAN BARIK VS	ADV. VS	// // ()
75	D-CONTC/51307/2025 CONTC/6014/2025	SANJAY KUMAR SINGH, I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA DILLIP KUMAR RAO VS	ADV. VS	// // ()
76	D-CONTC/51308/2025 CONTC/6015/2025	SANJAY KUMAR SINGH,I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA, MADAN MOHAN MOHARANA VS	ADV. VS	// // ()
77	D-CONTC/50103/2025 CONTC/6016/2025	SANJAY KUMAR SINGH I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS- DEPARTMENT, GOVT. OF ODISHA KSHANAPRAVA MOHANTY VS	ADV. VS	// // ()
78	D-CONTC/50467/2025 CONTC/6017/2025	R.S.GOPALAN,IAS SUVENDU BEHERA VS	ADV. VS	// // ()
79	D-CONTC/50926/2025 CONTC/6018/2025	SATYA PRAKASH DAS, ZONAL MANAGER, OSSC LTD., CUTTACK GANGADHAR PARIDA VS	PRATAP KUMAR BEHERA VS	// // ()
		ARVIND AGRAWAL,IAS,COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT, GOVT. OF ODISHA		//

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80	D-CONTC/51311/2025 CONTC/6019/2025	SK. MISKIN VS SANJAY KUMAR SINGH, IAS,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0
81	D-CONTC/50104/2025 CONTC/6020/2025	NARASINGH GOPAL VS ASHISH ISHWAR PATIL, IAS	ADV. VS	// 0
82	D-CONTC/51312/2025 CONTC/6021/2025	SARAT CHANDRA PARIDA VS SANJAY KUMAR SINGH, IAS, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0
83	D-CONTC/51310/2025 CONTC/6022/2025	BIJAYA KUMAR PRADHAN VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0
84	D-CONTC/51313/2025 CONTC/6023/2025	HARAMOHAN MOHAPATRA VS SANJAY KUMAR SINGH, I.A.S, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA,	ADV. VS	// 0
85	D-CONTC/51314/2025 CONTC/6024/2025	ABHIMANYU ROUT VS SANJAY KUMAR SINGH I.A.S, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0
86	D-CONTC/51315/2025 CONTC/6025/2025	UMAKANTA CHAMPATI VS SANJAY KUMAR SINGH, I.A.S, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0
87	D-CONTC/51025/2025 CONTC/6026/2025	MANO RANJITA BEHERA VS AMIT KUMAR GARG, (CEO), CHIEF EXECUTIVE OFFICER, TPSODL, TATA POWER, SOUTH CO	RESHMA BEHERA	// 0
88	D-CONTC/51316/2025 CONTC/6027/2025	PRAVAKAR NAIK VS SANJAY KUMAR SINGH, IAS, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0
89	D-CONTC/51317/2025 CONTC/6028/2025	RAMA CHANDAN DAS VS SANJAY KUMAR SINGH, IAS, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0
90	D-CONTC/51318/2025 CONTC/6029/2025	GOLEKHA CHERI VS SANJAY KUMAR SINGH, I.A.S, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	adv. VS	// 0
91	D-CONTC/51323/2025	ASHOK KUMAR JENA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6030/2025	VS SANJAY KUMAR SINGH, I.A.S	VS	0 //
92	D-CONTC/51319/2025 CONTC/6031/2025	DHARYADHAR SAMAL VS SANJAY KUMAR SINGH I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0 //
93	D-CONTC/51324/2025 CONTC/6032/2025	DARAGA HEMBRUM VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //
94	D-CONTC/51321/2025 CONTC/6033/2025	BIDYADHAR MOHARANA VS SANJAY KUMAR SINGH, I.A.S,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0 //
95	D-CONTC/51322/2025 CONTC/6034/2025	UPENDRA JENA VS SANJAY KUMAR SINGH, IAS,PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA	ADV. VS	// 0 //
96	D-CONTC/51325/2025 CONTC/6035/2025	KRUSHNA CHANDRA ROUTH VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //
97	D-CONTC/51327/2025 CONTC/6036/2025	BIJAYA KUMAR NAYAK VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //
98	D-CONTC/51328/2025 CONTC/6037/2025	NARAYAN CHANDRA DAS VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //
99	D-CONTC/51777/2025 CONTC/6038/2025	JITENDRA NATH MAHANTA VS BIRENDRA KORKARA,DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
100	D-CONTC/51780/2025 CONTC/6039/2025	BALKRUSHNA SAHOO VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION ORISSA, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/51781/2025 CONTC/6040/2025	KAILASH CHANDRA SAHOO VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION ORISSA, BHUBANESWAR,	ADV. VS	// 0 //
102	D-CONTC/51783/2025 CONTC/6041/2025	GURUDEV JENA VS	ADV. VS	// 0

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103	D-CRLA/34445/2025 CRLA/1421/2025	BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION ORISSA, BHUBANESWAR SAROJ KANTA MOHAPATRA VS STATE OF ODISHA	LAXMI KANTA SAHOO VS	// EOW,BHUBANESWAR /3 /2024 PRESIDING OFFICER, DESIGNATED CO CRMC/0000012/2025
104	D-CRLA/38431/2025 CRLA/1422/2025	SUMANTA BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINTALA /41 /2024 A.D.J.,TITILAGARH(Balangir) ST/0000053/2024
105	D-CRLA/37900/2025 CRLA/1423/2025	SANTANU KUMAR NAIK VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	SAMBALPUR VIGILANCE /28 /2015 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000013/2016
106	D-CRLA/37746/2025 CRLA/1424/2025	CHANDAN@SACHIN MALLIK@SACHIN MALIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /1 /2022 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) Spl/0000018/2022
107	D-CRLA/37750/2025 CRLA/1425/2025	KUNA@NIRMAL BEHERA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /521 /2022 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) Spl/0000064/2022
108	D-CRLMA/37490/2025 CRLMA/177/2025	SALIL NAYAK@SALILA KUMAR NAYAK@BABALU VS STATE OF ODISHA	ADV. VS	RAYAGADA TOWN /260 /2025 () //
109	D-CRLMC/38416/2025 CRLMC/5312/2025	SADASIBA SWAIN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /7 /2016 J.M.F.C.,NIALI(Cuttack) GR/0000067/2016
110	D-CRLMC/38487/2025 CRLMC/5313/2025	LINGARAJ GOUDA @ BATYA VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHULBANI TOWN /216 /2025 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000655/2025
111	D-CRLMC/38077/2025 CRLMC/5314/2025	MAHENDRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /59 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000078/2025
112	D-CRLMC/38247/2025 CRLMC/5315/2025	SARITA SUNANI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	GOLAMUNDA /105 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGIRI CT/0000382/2025
113	D-CRLMC/38261/2025 CRLMC/5316/2025	BIRAT SUNANI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	GOLAMUNDA /106 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGIRI CT/0000383/2025

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114	D-CRLMC/38316/2025 CRLMC/5317/2025	PRAMOD KUMAR RAY VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	EOW,BHUBANESWAR /23 /2023) //
115	D-CRLMC/38591/2025 CRLMC/5318/2025	TRILOCHANA DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOCHHAPADA /224 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000143/2025
116	D-CRLMC/36727/2025 CRLMC/5319/2025	PRAHALLAD OJHA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	AIR FIELD P.S. /249 /2014 J.M.F.C.,BHUBANESWAR(Khordha) CT/0004407/2014
117	D-CRLMC/37747/2025 CRLMC/5320/2025	RANJULATA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIAPAL /340 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0001077/2025
118	D-CRLMC/37929/2025 CRLMC/5321/2025	K.SURESH KUMAR @ K.SURESH KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	RAMACHANDI /37 /2018 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000033/2023
119	D-CRLMC/37334/2025 CRLMC/5322/2025	KAMAL ROUTRAY VS PRAMOD KUMAR NANDA	INDRAMANI SAHOO VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0005168/2023
120	D-CRLMC/37958/2025 CRLMC/5323/2025	KARUNAKAR PATRA VS STATE OF ODISHA	ABHIJIT DAS VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000289/2024
121	D-CRLMC/38503/2025 CRLMC/5324/2025	UTTAM SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /116 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000141/2025
122	D-CRLMC/38509/2025 CRLMC/5325/2025	ANJAN KUMAR MAHARANA @ ANJANA KUMAR MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANJAM PS /21 /2016 A.D.J.,CHATRAPUR(Ganjam) ST/0000173/2016
123	D-CRLMC/38560/2025 CRLMC/5326/2025	AKSHYA KUMAR NAYAK VS STATE OF ODISHA	ALOK KUMAR DAS VS	MANCHESWAR P.S. /452 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001527/2024
124	D-CRLMC/38660/2025 CRLMC/5327/2025	BIRENDRA NAIK@BIRENDRA KUMAR NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /114 /2009 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000467/2009
125	D-CRLMC/38502/2025	PABITRA LENKA	PRAKASH CHANDRA DASH	MAHAKALPARA /300 /2025

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	CRLMC/5328/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002060/2025
126	D-CRLMC/38079/2025 CRLMC/5329/2025	ADITYA KUMAR SAHOO VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	EOW,BHUBANESWAR /8 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000024/2023
127	D-CRLMC/38533/2025 CRLMC/5330/2025	PRASAD KUMBHAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	GUDARI /34 /2021 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R. GR/0000134/2021
128	D-CRLMC/38075/2025 CRLMC/5331/2025	RANJIT@RANJEET KUMAR SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000060/2014
129	D-CRLMP/38424/2025 CRLMP/1685/2025	NRUSINGH CHARAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 (//
130	D-CRLMP/38365/2025 CRLMP/1686/2025	BHASKAR MOHAPATRA VS INSPECTOR-IN CHARGE, CUTTACK SADAR P.S.	MANORANJAN KHATUA VS	//0 (//
131	D-CRLMP/37716/2025 CRLMP/1687/2025	LAXMIPRIYA MOHARANA VS STATE OF ODISHA	BIPIN KUMR NAYAK VS	//0 (//
132	D-CRLMP/38708/2025 CRLMP/1688/2025	SIMANCHAL SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BERHAMPUR TOWN /147 /2024 (//
133	D-CRLREV/37409/2025 CRLREV/1043/2025	SUMAN@KARUNA@KARUNAKAR BEHERA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	KHAIRA /127 /2024 A.D.J., SORO(Baleshwar) ST/0000213/2025
134	D-CRLREV/37597/2025 CRLREV/1044/2025	SHANTANU SINGH VS MARTHA DEY	MANOJ KUMAR MOHANTY (2) VS	BHANJPUR /295 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000147/2025
135	D-CRLREV/37780/2025 CRLREV/1045/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /35 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000035/2009
136	D-CRLREV/37908/2025 CRLREV/1046/2025	AKBAR KHAN VS	AMLAN SHAKTI PAUL VS	RAIRAKHOL /156 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur)

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137	D-CRLREV/37027/2025 CRLREV/1047/2025	STATE OF ODISHA AJIT GRAHACHARYA VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	CMC/000066/2025 JAJPUR ROAD /335 /2024 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001023/2024
138	D-CRLREV/37954/2025 CRLREV/1048/2025	RABINDRA KUMAR PALEI VS ANIL KUMAR MOHANTA	ARIJEET MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M ICC/000014/2025
139	D-CRLREV/38201/2025 CRLREV/1049/2025	SWAPNESWAR BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CHHENDIPADA /17 /2016 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000106/2016
140	D-CRLREV/37497/2025 CRLREV/1050/2025	LALSINGH DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PHULBANI SADAR /50 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh ST/0000048/2025
141	D-CRLREV/37511/2025 CRLREV/1051/2025	P.BHAGAVAN REDDY VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOPALPUR /79 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000396/2025
142	D-CRLREV/37524/2025 CRLREV/1052/2025	BIKASH ROUT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	MURUDA /191 /2022 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000099/2022
143	D-CRLREV/37755/2025 CRLREV/1053/2025	SURENDRA TANDI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	//0 A.D.J.,BHAWANIPATNA(Kalahandi) CMC/0000001/2025
144	D-CRLREV/37979/2025 CRLREV/1054/2025	GANESH KUMAR PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GRAM GANJAM /101 /2023 S.D.M.,CHATRAPUR(Ganjam) CRMC/0000016/2023
145	D-CRLREV/37462/2025 CRLREV/1055/2025	ANISH FATMA VS MIR HABIB ALAM	SK. ZAFARULLA VS	//0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000011/2025
146	D-CRLREV/37631/2025 CRLREV/1056/2025	UMESH PATRA VS STATE OF ODISHA	NAMITA PATTANAİK VS	//0 EXCISE COMMISSIONER, ODISHA, CUT EXCISE APPEAL/0000031/2025
147	D-CRLREV/38611/2025 CRLREV/1057/2025	BUDURAM PUTEL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /82 /2014 2ND A.D.J., BALANGIR(Balangir) SC/0000028/2022

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148	D-GUAP/51180/2025 GUAP/16/2025	RASHMI TRIPATHY VS SITANSU PRASAD MOHANTY	RAMESH KUMAR AGRAWAL VS	// JUDGE FAMILY COURT,BHUBANESWAR IA/0000086/2025
149	D-RPFAM/51131/2025 RPFAM/400/2025	PRABHAT KUMAR MOHANTY VS RUBINA MOHANTY	JAYADEBA BEHERA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CRLMP/0000233/2023
150	D-RPFAM/51373/2025 RPFAM/401/2025	SIPRA SHARBANI MISHRA VS SUBHRANSU SEKHAR PANDA	TRILOCHAN PANIGRAHI VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000106/2025
151	D-RPFAM/51541/2025 RPFAM/402/2025	PRAKASH KUMAR TAREI VS SASMITA RAUL	KARUNAKAR NAYAK VS	// JUDGE FAMILY COURT, KEONJHAR(Ke) Crp/0000051/2022
152	D-RSA/44165/2025 RSA/620/2025	DHARANIDHAR SETHY VS CHIEF MANAGER AND A.O., PUNJAB NATIONAL BANK, BHUBANESWAR	VISWAJEET MALLICK VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000002/2024
153	D-RVWPET/48343/2025 RVWPET/279/2025	ABAKASH BEHERA @ BIHARA VS SUDAM CHARAN JENA	ADV. VS	// () //
154	D-WA/50163/2025 WA/1929/2025	STATE OF ODISHA VS PRAKASH CHANDRA PRADHAN	SAROJ KUMAR JEE,A.G.A VS	// () //
155	D-WA/47976/2025 WA/1930/2025	PRABHU PRAKASH MOHAPATRA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// () //
156	D-WA/50050/2025 WA/1931/2025	SRINIBAS SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
157	D-WP(C)/51496/2025 WP(C)/35674/2025	CANARA BANK,BANGALURU VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// () //
158	D-WP(C)/46650/2025 WP(C)/35675/2025	PHOENIX ARC PVT.LTD, MUMBAI VS COLLECTOR CUM DIST.MAGISTRATE, GANJAM	AMITAV TRIPATHY VS	// () //
159	D-WP(C)/49542/2025	M/S MAGNUM ESTATES PRIVATE LIMITED., BHUBANESWAR	KAJAL SAHOO	//

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	WP(C)/35676/2025	VS ADDITIONAL COMMISSIONER, GST (APPEALS), BHUBANESWAR	VS	0 //
160	D-WP(C)/51406/2025 WP(C)/35677/2025	PRATAP CHANDRA MAHARANA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
161	D-WP(C)/50721/2025 WP(C)/35678/2025	M/S.MANAS RANJAN SAHU, ANGUL VS THE COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// 0 //
162	D-WP(C)/50845/2025 WP(C)/35679/2025	SUKADEB PARIDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
163	D-WP(C)/49614/2025 WP(C)/35680/2025	BISHNU CHARAN BARAL VS PRADIPTA @ PRADIPTA KUMAR BARAL	PITAMBAR PANDA VS	// 0 //
164	D-WP(C)/51581/2025 WP(C)/35681/2025	BHABANI LENKA VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //
165	D-WP(C)/50194/2025 WP(C)/35682/2025	KALPATARU SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
166	D-WP(C)/51215/2025 WP(C)/35683/2025	DR. PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
167	D-WP(C)/49996/2025 WP(C)/35684/2025	RADHAKANTA DASH VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
168	D-WP(C)/50373/2025 WP(C)/35685/2025	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY, BHUBANESWAR VS CHANDRAMA HARIJAN	ADAM ALI KHAN VS	// 0 //
169	D-WP(C)/50197/2025 WP(C)/35686/2025	CHINTAPALI SIBARAM VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
170	D-WP(C)/51407/2025 WP(C)/35687/2025	BHAGYALATA SETHY VS	SAUBHAGYA KUMAR SAMAL VS	// 0

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171	D-WP(C)/51142/2025 WP(C)/35688/2025	STATE OF ODISHA BIRANCHI NARAYAN NAIK VS	GOKULANANDA SAHU VS	// // ()
172	D-WP(C)/50182/2025 WP(C)/35689/2025	STATE OF ODISHA SAMIR KUMAR BHOI VS	ACHYUTANANDA PATTANAIAK VS	// // ()
173	D-WP(C)/40754/2025 WP(C)/35690/2025	STATE OF ODISHA BASUDEV @ BASANTA MOHAPATRA VS	ANIL KUMAR NAYAK VS	// // ()
174	D-WP(C)/50579/2025 WP(C)/35691/2025	THE CHAIRMAN, PARADEEP PORT TRUST, PARADEEP MAMATA BASTIA VS	MANAS KUMAR CHAND VS	// // ()
175	D-WP(C)/51138/2025 WP(C)/35692/2025	STATE OF ODISHA MADAN MOHAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
176	D-WP(C)/50597/2025 WP(C)/35693/2025	STATE OF ODISHA GANESWAR NAIK @ DURLLAVA NAIK VS	AMLAN SHAKTI PAUL VS	// // ()
177	D-WP(C)/49432/2025 WP(C)/35694/2025	STATE OF ODISHA UPENDRANATH SAHOO VS	SANJIB KUMAR RATH VS	// // ()
178	D-WP(C)/50473/2025 WP(C)/35695/2025	STATE OF ODISHA MANAS RANJAN MOHANTY VS	RANJIT MOHANTY VS	// // ()
179	D-WP(C)/51428/2025 WP(C)/35696/2025	STATE OF ODISHA MALA SETHI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
180	D-WP(C)/51230/2025 WP(C)/35697/2025	STATE OF ODISHA SANJUKTA NAHAK VS	SANTOSH KUMAR DASH VS	// // ()
181	D-WP(C)/50673/2025 WP(C)/35698/2025	STATE OF ODISHA RENUBALA SAHANI VS	SAMARENDRA BAHADUR VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/51292/2025 WP(C)/35699/2025	SATYAKAMA MOHANTY VS TAHASILDAR, KHORDHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
183	D-WP(C)/50293/2025 WP(C)/35700/2025	RAMESH SENAPATI VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
184	D-WP(C)/49916/2025 WP(C)/35701/2025	KSHETRA MOHAN RANA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
185	D-WP(C)/49527/2025 WP(C)/35702/2025	M/S RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BHUBANESWAR VS HEMANTA KUMAR CHHOTRAY	DEBASHIS NANDA VS	// 0 //
186	D-WP(C)/49086/2025 WP(C)/35703/2025	M/S RAJDHANI SYSTEMS AND ESTATES PVT.LTD, KHRUDA VS HEMANTA KUMAR CHHOTRAY	DEBASHIS NANDA VS	// 0 //
187	D-WP(C)/51479/2025 WP(C)/35704/2025	PRAMILA PANDA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
188	D-WP(C)/51009/2025 WP(C)/35705/2025	JANGYA PRASAD PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
189	D-WP(C)/50407/2025 WP(C)/35706/2025	BANK OF BARODA, BHUBANESWAR VS LEARNED CHIEF JUDICIAL MAGISTRATE-CUM-ASST. SESSIONS JUDGE, KHURDHA	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
190	D-WP(C)/50641/2025 WP(C)/35707/2025	CHAKRADHAR DAS VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
191	D-WP(C)/44616/2025 WP(C)/35708/2025	MALATI BEWA VS STATE OF ODISHA	DILIP KUMAR PALIT VS	// 0 //
192	D-WP(C)/50082/2025 WP(C)/35709/2025	NEMALIPURI SAROJINI VS THE COMMISSIONER CUM SECRETARY, DEPTT. HIGHER EDUCATION , GOVT. OF ODISHA, BHUBANESWAR	SANDHYARANI PANI VS	// 0 //
193	D-WP(C)/50768/2025	AKBAR SAHA	ASHOK KUMAR SWAIN	//

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	WP(C)/35710/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/50389/2025 WP(C)/35711/2025	DR.BISHNU PRASAD DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
195	D-WP(C)/51486/2025 WP(C)/35712/2025	LACHHAMAN ROUT VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
196	D-WP(C)/51338/2025 WP(C)/35713/2025	TRILOCHAN MOHANTY VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
197	D-WP(C)/51342/2025 WP(C)/35714/2025	DASARATHI PRADHAN VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
198	D-WP(C)/50248/2025 WP(C)/35715/2025	BASANT KUMAR SAHOO VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
199	D-WP(C)/51241/2025 WP(C)/35716/2025	MANI HATI VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //
200	D-WP(C)/50829/2025 WP(C)/35717/2025	ARPIT MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
201	D-WP(C)/49386/2025 WP(C)/35718/2025	MD. ABDUL SAHAJIT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/51186/2025 WP(C)/35719/2025	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
203	D-WP(C)/50489/2025 WP(C)/35720/2025	LEENA PATNAIK VS PUNJAB NATIONAL BANK,NEW DELHI	SIDDHANT SARANGI VS	// 0 //
204	D-WP(C)/50179/2025 WP(C)/35721/2025	SUSANTA KUMAR PATTANAIAK VS	NIRANJAN LENKA VS	// 0

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205	D-WP(C)/50176/2025 WP(C)/35722/2025	STATE OF ODISHA RAMA CHANDRA BEHERA VS	RABINDRA KUMAR PATNAIK VS	// // ()
206	D-WP(C)/49765/2025 WP(C)/35723/2025	STATE OF ODISHA SUNAMANI MUKHI VS	RUDRA NARAYAN PARIJA VS	// // ()
207	D-WP(C)/50387/2025 WP(C)/35724/2025	STATE OF ODISHA SATISH CHANDRA RAY VS	HIMANSU BHUSAN SUTAR VS	// // ()
208	D-WP(C)/50720/2025 WP(C)/35725/2025	STATE OF ODISHA HI TECH EDIFICE PVT LTD., BHUBANESWAR VS	AFRAAZ SUHAIL VS	// // ()
209	D-WP(C)/51135/2025 WP(C)/35726/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR SARAT CHANDRA MAHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/51343/2025 WP(C)/35727/2025	STATE OF ODISHA MANGULI BEHERA VS	BIPIN KUMAR NAYAK VS	// // ()
211	D-WP(C)/50718/2025 WP(C)/35728/2025	STATE OF ODISHA HI TECH EDIFICE PVT LTD., BBSR VS	AFRAAZ SUHAIL VS	// // ()
212	D-WP(C)/51275/2025 WP(C)/35729/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR BINAPANI GOCHHI VS	SIBA RANJAN POLAI VS	// // ()
213	D-WP(C)/50833/2025 WP(C)/35730/2025	STATE OF ODISHA JAYASHREE PRADHAN VS	SURYAKANTA DASH VS	// // ()
214	D-WP(C)/49447/2025 WP(C)/35731/2025	STATE OF ODISHA BINODINI MAHARANA VS	GOPAL KRUSHNA NANDA VS	// // ()
215	D-WP(C)/51650/2025 WP(C)/35732/2025	STATE OF ODISHA SRIKANTA MANDAL VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALPARA TAHASIL, KENDRAPARA	LAMBODAR PRADHAN VS	// // ()

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216	D-WP(C)/49998/2025 WP(C)/35733/2025	KHAGESWAR MALLICK VS ODISHA GRAMEEN BANK, KHORDHA	ABHAYA KUMAR SHARMA VS	// 0 //
217	D-WP(C)/49949/2025 WP(C)/35734/2025	CHIEF ENGINEER (ROADS-1), BHUBANESWAR VS M/S NKC PROJECTS PVT LTD, HARYANA	SWAYAMBHU MISHRA, A.S.C VS	// 0 //
218	D-WP(C)/50847/2025 WP(C)/35735/2025	DR. KRUSHNARANI PRAHARAJ VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/51287/2025 WP(C)/35736/2025	BHABANI SANKAR PANIGRAHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
220	D-WP(C)/50423/2025 WP(C)/35737/2025	ROSHNI RANA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
221	D-WP(C)/50643/2025 WP(C)/35738/2025	CHARULATA DAS VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
222	D-WP(C)/51140/2025 WP(C)/35739/2025	BALARAM BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/51435/2025 WP(C)/35740/2025	KAILASH SAHOO VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
224	D-WP(C)/50430/2025 WP(C)/35741/2025	BHUBANESWAR SABAR VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
225	D-WP(C)/50534/2025 WP(C)/35742/2025	SOUDAMINI MOHANTA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
226	D-WP(C)/51136/2025 WP(C)/35743/2025	MANILAL PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/51284/2025	SANTOSH KUMAR KHUNTIA	LALATENDU SAMANTARAY	//

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	WP(C)/35744/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/51767/2025 WP(C)/35745/2025	RAJINDER SINGH VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
229	D-WP(C)/51412/2025 WP(C)/35746/2025	UDHAB NAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
230	D-WP(C)/50049/2025 WP(C)/35747/2025	HEMANTA SATPATHY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
231	D-WP(C)/51450/2025 WP(C)/35748/2025	SIBA @ SIBA CHARAN MADHUAL VS ADDL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, CUTTACK	NIRANJAN LENKA VS	// 0 //
232	D-WP(C)/51483/2025 WP(C)/35749/2025	SANTILATA CHOUHAN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
233	D-WP(C)/51488/2025 WP(C)/35750/2025	RADHASHYAM DAS VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
234	D-WP(C)/51429/2025 WP(C)/35751/2025	BIPRA CHARAN SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
235	D-WP(C)/50937/2025 WP(C)/35752/2025	DHIREN KUMAR PARIDA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
236	D-WP(C)/51519/2025 WP(C)/35753/2025	SONALI ADHIKARI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
237	D-WP(C)/51757/2025 WP(C)/35754/2025	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
238	D-WP(C)/49935/2025 WP(C)/35755/2025	CHIRANJIBI SAHOO VS	RAMAKRISHAN NAIK VS	// 0

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239	D-WP(C)/51758/2025 WP(C)/35756/2025	STATE OF ODISHA GAYATRI NANDA VS	DEBAKANT MOHANTY VS	// // 0
240	D-WP(C)/50246/2025 WP(C)/35757/2025	STATE OF ODISHA DUSHASAN DAS VS	SATYA NARAYAN BHRAMAR RAY VS	// // 0
241	D-WP(C)/50933/2025 WP(C)/35758/2025	UNION OF INDIA PRATAP KUMAR SAMAL VS	PRATAP KUMAR BEHERA VS	// // 0
242	D-WP(C)/51639/2025 WP(C)/35759/2025	STATE OF ODISHA PARSURAM BARIK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
243	D-WP(C)/51472/2025 WP(C)/35760/2025	STATE OF ODISHA MRUTUNJAY SETHI VS	PRONOY MOHANTY VS	// // 0
244	D-WP(C)/51501/2025 WP(C)/35761/2025	STATE OF ODISHA GANGADHAR NAYAK VS	SANTOSH KUMAR BEHERA VS	// // 0
245	D-WP(C)/51673/2025 WP(C)/35762/2025	STATE OF ODISHA PABITRA MOHAN TRIPATHY VS	AMITABH MISHRA VS	// // 0
246	D-WP(C)/37284/2025 WP(C)/35763/2025	STATE OF ODISHA KAILASH KARKARIA VS	SUJAY SHANKER SINGHDEO VS	// // 0
247	D-WP(C)/49671/2025 WP(C)/35764/2025	STATE OF ODISHA HARISH CHANDRA SWAIN VS	SWAPNA KUMAR OJHA VS	// // 0
248	D-WP(C)/50835/2025 WP(C)/35765/2025	STATE OF ODISHA MAHAMMED DOUD KHAN VS	AMITAV TRIPATHY VS	// // 0
249	D-WP(C)/51038/2025 WP(C)/35766/2025	STATE OF ODISHA AKHIL KUMAR NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/51039/2025 WP(C)/35767/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/51235/2025 WP(C)/35768/2025	SHIMON ROUL VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/51035/2025 WP(C)/35769/2025	SUNIL KUMAR MAHANTA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/51041/2025 WP(C)/35770/2025	R.SUDHANSU SEKHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/50973/2025 WP(C)/35771/2025	SUSHIL KUMAR MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
255	D-WP(C)/51370/2025 WP(C)/35772/2025	CHILUKURI MANGALAXMI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
256	D-WP(C)/50359/2025 WP(C)/35773/2025	SHRI NIRMALA BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
257	D-WP(C)/51379/2025 WP(C)/35774/2025	KALI PRASAD NANDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
258	D-WP(C)/51042/2025 WP(C)/35775/2025	KALU BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/50838/2025 WP(C)/35776/2025	LAXMIDHAR DAKUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
260	D-WP(C)/51665/2025 WP(C)/35777/2025	SANJAY KUMAR PANI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
261	D-WP(C)/51383/2025	CHANDRAMANI SAHOO	PITAMBAR BEHERA	//

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	WP(C)/35778/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/50848/2025 WP(C)/35779/2025	NARAYAN GAMANGO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
263	D-WP(C)/51676/2025 WP(C)/35780/2025	BIRENDRA KUMAR TRIPATHY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
264	D-WP(C)/38225/2025 WP(C)/35781/2025	TALAMALA GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, TALAMALA, BALASORE VS STATE OF ODISHA	DEBIPRASANTA KUMAR MISHRA VS	// 0 //
265	D-WP(C)/51463/2025 WP(C)/35782/2025	SIBA PRASAD BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
266	D-WP(C)/51742/2025 WP(C)/35783/2025	SILICON TECH LAB PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
267	D-WP(C)/51490/2025 WP(C)/35784/2025	PATITAPABAN MISHRA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
268	D-WP(C)/51788/2025 WP(C)/35785/2025	RAJGURU ATMASWARUP ACHARYA VS UNION OF INDIA	SATYABRATA MOHANTY (1) VS	// 0 //
269	D-WP(C)/50870/2025 WP(C)/35786/2025	MAHENDRA SUNIANI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX, ODISHA,CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
270	D-WP(C)/50029/2025 WP(C)/35787/2025	MAHENDRA KUMAR MALLIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
271	D-WP(C)/51432/2025 WP(C)/35788/2025	SUJIT KUMAR MOHANTY VS SONALIKA MOHANTY	SASWATA PATNAIK VS	// 0 //
272	D-WP(C)/50195/2025 WP(C)/35789/2025	KAMAL KUMAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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273	D-WP(C)/51649/2025 WP(C)/35790/2025	STATE OF ODISHA SUMAN MANDAL VS TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //
274	D-WP(C)/50580/2025 WP(C)/35791/2025	NETRANANDA MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
275	D-WP(C)/51146/2025 WP(C)/35792/2025	PRADEEP KUMAR KAR VS THE DIRECTOR, TEXTILES AND HANDLOOM, BHUBANESWAR	BIPLAB KUMAR DASH VS	// 0 //
276	D-WP(C)/50860/2025 WP(C)/35793/2025	NARAYAN SETHY VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// 0 //
277	D-WP(C)/51651/2025 WP(C)/35794/2025	SRIMANTA KUMAR MANDAL VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA TAHASIL	LAMBODAR PRADHAN VS	// 0 //
278	D-WP(C)/50035/2025 WP(C)/35795/2025	PRANAB PRAKASH MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
279	D-WP(C)/51270/2025 WP(C)/35796/2025	NALINI NAYAK VS REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	DEEPAK KUMAR MOHAPATRA VS	// 0 //
280	D-WP(C)/51669/2025 WP(C)/35797/2025	R.VENKATA RAMAN PATNAIK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
281	D-WP(C)/49546/2025 WP(C)/35798/2025	RAGHUNATH NAYAK VS GOVT. OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
282	D-WP(C)/50704/2025 WP(C)/35799/2025	MURALIDHAR SAHANI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
283	D-WP(C)/50317/2025 WP(C)/35800/2025	ABINASH BEHERA VS REGIONAL MANAGER BANK OF INDIA, KHURDA	RABI NARAYAN PANDA VS	// 0 //

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284	D-WP(C)/51337/2025 WP(C)/35801/2025	RINKY DAS VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
285	D-WP(C)/50907/2025 WP(C)/35802/2025	SOUMYA RANJAN MAHAKUL VS STATE BANK OF INDIA, BBSR	ARUNA NAYAK VS	// 0 //
286	D-WP(C)/50199/2025 WP(C)/35803/2025	BALARAM BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	D-WP(C)/50965/2025 WP(C)/35804/2025	DUSASAN BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/50974/2025 WP(C)/35805/2025	PRADIPTA KUMAR KABI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/50866/2025 WP(C)/35806/2025	M/S BISHNU CHARAN BARICK, KEONJHAR VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
290	D-WP(C)/50634/2025 WP(C)/35807/2025	SAWMYADIP CHAKRABARTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
291	D-WP(C)/51458/2025 WP(C)/35808/2025	PRASANTA KUMAR SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
292	D-WP(C)/51915/2025 WP(C)/35809/2025	CHANDRA SEKHAR GUMANSINGH VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
293	D-WP(C)/51437/2025 WP(C)/35810/2025	KALANDI DAS VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
294	D-WP(C)/51679/2025 WP(C)/35811/2025	KRUSHNA CHANDRA HOTA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
295	D-WP(C)/51051/2025	SANDHYARANI JENA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/35812/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/50244/2025 WP(C)/35813/2025	KAILASH CHANDRA PADHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
297	D-WP(C)/51918/2025 WP(C)/35814/2025	BADAKHARIDA PACS, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
298	D-WP(C)/51127/2025 WP(C)/35815/2025	PRADEEP KUMAR SAHOO VS COMMISSIONER CUM SECY TO GOVT AND CHIEF ADMINISTRATOR, PURI	UMAKANT SAHOO VS	// 0 //
299	D-WP(C)/51341/2025 WP(C)/35816/2025	GOPAL GOUDA VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
300	D-WP(C)/51751/2025 WP(C)/35817/2025	DIBYA KISHOR PUROHIT VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
301	D-WP(C)/51484/2025 WP(C)/35818/2025	SABITA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
302	D-WP(C)/50906/2025 WP(C)/35819/2025	BISWAJIT NAYAK VS AXIS BANK LTD., AHMEDABAD	ARUNA NAYAK VS	// 0 //
303	D-WP(C)/49673/2025 WP(C)/35820/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
304	D-WP(C)/50434/2025 WP(C)/35821/2025	BISHNU CHARAN BAG VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
305	D-WP(C)/51634/2025 WP(C)/35822/2025	SARADA DEVI INSTITUTE OF MEDICAL SCIENCES, SARA KANA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
306	D-WP(C)/50912/2025 WP(C)/35823/2025	MAHENDRA SUNIANI VS	BHABANI PRASAD MOHANTY VS	// 0

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307	D-WP(C)/51027/2025 WP(C)/35824/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX, ODISHA,CUTTACK J.KURMA RAO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// // ()
308	D-WP(C)/51411/2025 WP(C)/35825/2025	SAGAR BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // ()
309	D-WP(C)/50622/2025 WP(C)/35826/2025	PREMANANDA DASH VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// // ()
310	D-WP(C)/51865/2025 WP(C)/35827/2025	SANDEEP KUMAR SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// // ()
311	D-WP(C)/51218/2025 WP(C)/35828/2025	SIKENDRA SINGH VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// // ()
312	D-WP(C)/50885/2025 WP(C)/35829/2025	MAMATA KUMARI SUAR VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// // ()
313	D-WP(C)/51561/2025 WP(C)/35830/2025	DHANANJAYA PRADHAN VS MAHANADI COALFIELDS LIMITED(MCL), SAMBALPUR	ANAND PRAKASH DAS VS	// // ()
314	D-WP(C)/50846/2025 WP(C)/35831/2025	DR.JAYASHREE NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
315	D-WPCRL/38545/2025 WPCRL/166/2025	MITALI CHOUDHURY VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	MARSHAGHAI /346 /2025 // ()
316	D-ABLAPL/38248/2025 ABLAPL/14410/2025	TICHA @ KARAN PATIKAR VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BHATILI /333 /2024 // ()
317	D-ABLAPL/38250/2025 ABLAPL/14411/2025	SK. HABIBOOR RAHEMAN @ HABIBUR REHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PURUNABAZAR /94 /2017 // ()

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318	D-ABLAPL/38256/2025 ABLAPL/14412/2025	BABI SETHI @ BABITA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	CHHENDIPADA /565 /2025 () //
319	D-ABLAPL/38297/2025 ABLAPL/14413/2025	ANIL BHOI VS STATE OF ODISHA	RAKESH BEHERA VS	// / /0 J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000161/2025
320	D-ABLAPL/38336/2025 ABLAPL/14414/2025	SATYAJIT RAY @ SANGINI @ SUGYAN RAY VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BALICHANDRAPUR /340 /2025 () //
321	D-ABLAPL/29258/2025 ABLAPL/14415/2025	LAXMAN MIRDHHA VS STATE OF ODISHA	SATYAPRAKASH MAHAPATRA VS	ATTABIRA /133 /2013 () //
322	D-ABLAPL/36861/2025 ABLAPL/14416/2025	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// / /0 J.M.F.C,REAMAL(Debagarh) 2(B)CC/0000003/2025
323	D-ABLAPL/37987/2025 ABLAPL/14417/2025	BANAMALI SETHI VS STATE OF ODISHA	KALU CHARAN SWAIN VS	SARANAKUL /96 /2025 () //
324	D-ABLAPL/38151/2025 ABLAPL/14418/2025	B.RAGHUNATH PATRA VS STATE OF ODISHA	LALTENDHU SAMANTARAY VS	CHATRAPUR /731 /2025 () //
325	D-ABLAPL/38153/2025 ABLAPL/14419/2025	PRAKASH CHANDRA KHOTEI VS STATE OF ODISHA	LALATENDHU SAMANTARAY VS	SATYABADI /427 /2025 () //
326	D-ABLAPL/38254/2025 ABLAPL/14420/2025	SK. HABIBOOR RAHEMAN @ HABIBUR REHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURUNABAZAR /87 /2017 () //
327	D-ABLAPL/38257/2025 ABLAPL/14421/2025	SK. HABIBOOR RAHEMAN @ HABIBUR REHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURUNABAZAR /84 /2017 () //
328	D-ABLAPL/38260/2025 ABLAPL/14422/2025	SK. HABIBOOR RAHEMAN @ HABIBUR REHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURUNABAZAR /92 /2017 () //
329	D-ABLAPL/38283/2025	SK. HABIBOOR RAHEMAN @ HABIBUR REHEMAN	ACHYUTANANDA PATTANAIAK	PURUNABAZAR /66 /2017

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	ABLAPL/14423/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/38294/2025 ABLAPL/14424/2025	JAPAN DASH @ LITU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /568 /2025 () //
331	D-ABLAPL/38345/2025 ABLAPL/14425/2025	DUSHASAN MAHAKUD VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /814 /2025 () //
332	D-ABLAPL/38369/2025 ABLAPL/14426/2025	ANANDA SAHOO @ ANAA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /93 /2025 () //
333	D-ABLAPL/38374/2025 ABLAPL/14427/2025	SUKANTI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /439 /2025 () //
334	D-ABLAPL/37948/2025 ABLAPL/14428/2025	RAKESH SWAIN VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KONARK /36 /2025 () //
335	D-ABLAPL/38334/2025 ABLAPL/14429/2025	DIPANKAR MANDAL VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MALKANGIRI /513 /2025 () //
336	D-ABLAPL/38278/2025 ABLAPL/14430/2025	BHARAT CHARAN RANA @ DAKU RANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /241 /2025 () //
337	D-ABLAPL/38300/2025 ABLAPL/14431/2025	DIPU @ DEEPAK KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /404 /2025 () //
338	D-ABLAPL/38313/2025 ABLAPL/14432/2025	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHAMPUA /373 /2025 () //
339	D-ABLAPL/38302/2025 ABLAPL/14433/2025	RAHUL KHUNTIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /417 /2025 () //
340	D-ABLAPL/38303/2025 ABLAPL/14434/2025	BIKASH MALIK VS	ANURAG PATI VS	NIKIRAI /306 /2025 ()

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341	D-ABLAPL/38304/2025 ABLAPL/14435/2025	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	RAGHUNATH SINGH VS	// ASTARANGA MARINE PS /32 /2025 ()
342	D-ABLAPL/38319/2025 ABLAPL/14436/2025	STATE OF ODISHA SASMITA NAYAK VS	DEEPAK KU SAHOO VS	// CHAMPUA /373 /2025 ()
343	D-ABLAPL/38433/2025 ABLAPL/14437/2025	STATE OF ODISHA ANANTA MAHAKUD VS	SATYA NARAYAN MISHRA 4 VS	// SIMULIA /565 /2025 ()
344	D-ABLAPL/38321/2025 ABLAPL/14438/2025	STATE OF ODISHA BICHITRA SAMAL VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /579 /2025 ()
345	D-ABLAPL/38469/2025 ABLAPL/14439/2025	STATE OF ODISHA SIMANTA MANDAL VS	DEEPAK KUMAR MOHAPATRA VS	// SIMULIA /586 /2025 ()
346	D-ABLAPL/38322/2025 ABLAPL/14440/2025	STATE OF ODISHA MAHENDRA MAHARANA VS	SAROJ KUMAR DASH VS	// BALIMI /239 /2025 ()
347	D-ABLAPL/38109/2025 ABLAPL/14441/2025	STATE OF ODISHA RAJESH KUMAR DHAL VS	ASIT KUMAR JENA VS	// KALINGA NAGAR /449 /2025 ()
348	D-ABLAPL/38350/2025 ABLAPL/14442/2025	STATE OF ODISHA SANJAYA MALLIK VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /509 /2025 ()
349	D-ABLAPL/38385/2025 ABLAPL/14443/2025	STATE OF ODISHA SUBHRAJIT ACHARYA VS	BHARAT BHUSAN ROURTRAY VS	// CHANDRASEKHARPUR /808 /2025 ()
350	D-ABLAPL/38477/2025 ABLAPL/14444/2025	STATE OF ODISHA ANIL KUMAR SAHOO @ NANDA VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /203 /2019 ()
351	D-ABLAPL/38407/2025 ABLAPL/14445/2025	STATE OF ODISHA NIKHAT PARBIN VS STATE OF ODISHA	SK. ZAFARULLA VS	// ORIENT /172 /2025 () //

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352	D-ABLAPL/38432/2025 ABLAPL/14446/2025	KALI CHARAN HANSDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	Maitri Vihar PS /522 /2025 () //
353	D-ABLAPL/38481/2025 ABLAPL/14447/2025	KULAMANI SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /246 /2025 () //
354	D-ABLAPL/38455/2025 ABLAPL/14448/2025	RAJNATH YADAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /442 /2025 () //
355	D-ABLAPL/38484/2025 ABLAPL/14449/2025	RABI @ RABINDRA PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /234 /2025 () //
356	D-ABLAPL/38310/2025 ABLAPL/14450/2025	BISWAJIT OJHA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	PAHALA /436 /2025 () //
357	D-ABLAPL/38458/2025 ABLAPL/14451/2025	SUBRAT MUDULI @ LILAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /201 /2025 () //
358	D-ABLAPL/38488/2025 ABLAPL/14452/2025	SIBANARAYAN CHHOTARAY VS STATE OF ODISHA	ASHIM KISHOR PAL VS	NAYAPALLI P.S. /35 /2018 () //
359	D-ABLAPL/38398/2025 ABLAPL/14453/2025	BALHI HANSDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /393 /2025 () //